

**CORRECTION OF ANSWER TO  
U.S.Q. NO. 4121 DATED 25.3.1970  
RE. NON-PUBLISHING OF ISSUE  
OF RUM IN DAILY ROUTINE  
ORDER OF 18 PUNJAB  
REGIMENT**

THE MINISTER OF DEFENCE (SHRI JAGJWAN RAM) : In part (a) of the Unstarred Question No. 4121 answered on 25.3.1970 in the Lok Sabha, it was enquired whether it was a fact that the issue of the rum ordered by higher Commanders was always published in the Unit Daily Routine Order for the information of Jawans. In answer to this part of the Question, the following reply was given :—

“Yes, except in the case of units located in operational areas.”

2. In parts (b), (c) and (d) of the same Question, it was enquired as follows :—

“(b) whether it is also a fact that this was not done in the 18 Punjab Regiment during the period from May, 1964 to October, 1967 ;

(c) the reasons for not publishing the same in the Daily Unit Order and the manner in which it was used ; and

(d) who is the officer responsible for this and the action taken against him.

3. In answer to those parts, it was stated that the information was being collected and would be laid on the Table of the House.

4. On further investigation, it has come to light that, while some Units in peace areas publish free issue of rum in the Daily Routine Order, there is no uniform practice nor are there any rules making it obligatory. I, accordingly, take this opportunity to correct the answer given previously. It is regretted that complete and accurate information could not be collected before reply was given to part (a) of the question. The authorities concerned have been asked to

ensure that complete and correct facts are gathered before supplying material for answering Questions.

5. As regards parts (b), (c) and (d), the position is as follows :

(b) No such publication was made by 18 Punjab Regiment during the period May 1964 to October 1967.

(c) The reasons why it was not published, are that there is no rule requiring this to be done and there is no uniform practice in this regard. There is no means of ascertaining how the rum issued free to the Jawans, was used.

(d) The question does not arise.

12.08 hrs.

**CALLING ATTENTION TO MATTER  
OF URGENT PUBLIC IMPORTANCE**

**REPORTED REFUSAL BY INDIAN  
AIRLINES PILOTS TO FLY AVROS**

SHRI B. K. DASCHAUDHURY (Cooch-Behar) : I call the attention of the Minister of Tourism and Civil Aviation to the following matter of urgent public importance and request that he may make a statement thereon :

“The reported refusal by Indian Airlines pilots to fly Avros from Bombay despite agreement reached between the management and the Commercial Pilot's Association.”

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : As the House is aware, an agreement between the Management of Indian Airlines and the Indian Commercial Pilots Association was signed on the night of 2nd December, under which the Association withdrew its directive in regard to Boeing training and undertook to restore normalcy in the functioning of the air services with immediate effect. The